

mand for the upgrading of certain existing halt stations and other stations of Kangra valley railway to fulfilled stations or category 'B' stations and also for opening a new halt station at Tripal and Rajpur Palampur agricultural university in 1981-82;

(b) if so, the action taken by Government in this regard; and

(c) the target date therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). Northern Railway Administration has received proposals for opening of halt stations at Tripal and Rajpur, conversion of Barial Himachal, Meghraj Pura, Chamunda Marg and Lunsu halt stations into flag stations and upgradation of Nandpur Bhatauli station into a Crossing station. The proposals for opening of halt stations at Tripal and Rajpur, conversion of Barial Himachal and Meghraj Pura into flag stations and upgradation of Nandpur Bhatauli station into a crossing station have been examined and not found justified. The proposal for conversion of Chamunda Marg and Lunsu halts into flag stations is being examined by Northern Railway.

Basic Grant for Equipment to Universities by University Grants Commission

4617. SHRI A. C. DAS: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the total amount sanctioned by University Grants Commission to various Universities as basic grant for equipment under the Sixth Plan;

(b) whether his Ministry has a proposal to send guidelines to the University Grants Commission to sanction additional amount to the Universities situated in backward State; and

(c) the steps proposed to be taken to supply the equipment required by the Universities situated in the tribal and hilly areas?

THE MINISTER OF STATE THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI-SHEILA KAUL): (a) The University Grants Commission has allocated a total grant of Rs. 296.50 lakhs as basic grants to 77 universities. These grants are intended for purchase of equipment urgently required in the Science Departments of these universities pending assessment of the overall requirements, including equipments, during the Sixth Plan.

(b) No, Sir. However, to the extent resources permit, the Commission has agreed to give special attention to the development of those Universities which are yet to reach a critical stage of growth.

(c) The items of equipment required by various Universities have to be determined and purchased by the universities themselves. There is no proposal under consideration to procure and supply such equipment to the Universities by any Central agency.

Combined Inter-Departmental Seniority of Class I Officers

4618. PROF. MADHU DANDAVATE: Will the Minister of RAILWAYS be pleased to state:

(a) is it a fact that combined inter-departmental seniority list of Class I officers of railways is kept secret from the officers; and

(b) if so, what is the reason of this secrecy and by what date the Ministry propose to publicly notify the list so that the officers who are to secure justice are not frustrated?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): a) and (b). While department-wise seniority list of Class I officers in various grades including Level-I is duly notified, the combined list of senior Level-I Heads of Departments belonging to different Railway Services, drawn up from time to time, for the purpose of appointment to higher grade posts of General Managers, Chief Administrative Officers (Railways) etc. has ever been notified from the very beginning in administrative interest. There is no proposal to alter the extent policy.

इटारसी और बिदारिया के बीच 17 अगस्त, 1981 को हावड़ा मेल में मारे गए तथा छुरा घोंपे गए व्यक्तियों की संख्या

4619. श्री मनी राम बागड़ी: क्या रेल मंत्री यह बताने की कृपा करेंगे कि

(क) क्या इटारसी और बिदारिया रेलवे स्टेशनों के बीच डाकुओं द्वारा 17 अगस्त 1981 को हावड़ा मेल में दो व्यक्तियों को मार दिया गया था और कुछ अन्य को छुरा घोंपा गया था; और

(ख) यदि हां, तो सरकार द्वारा इस बारे में क्या कार्यवाही की जा रही है?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन):

(क) जी हां। 16-8-1981 को लगभग 21.00 बजे जैसे ही 3 अप हावड़ा बम्बई मेल पिपरिया स्टेशन से चली, एक अज्ञात व्यक्ति गाड़ी के 3 टियर कोच में घुस गया और उसने एक महिला यात्री को, जो अपने पुत्र के साथ जबलपुर से

इटारसी जाने वाले डिब्बे में यात्रा कर रही थी, सोने की जंजीर खींचने का प्रयास किया। महिला के पुत्र ने बीच में पड़ने की कोशिश की लेकिन अपराधी ने उसे छुरा घोंप दिया। दो अन्य यात्रियों को भी उसने छुरा घोंप दिया था जिन्होंने अपराधी को पकड़ने की कोशिश की थी इसके बाद अपराधी चलती गाड़ी में से कूट गया। जिन दो यात्रियों ने बीच-बचाव किया था उन में से एक की घटना स्थल पर ही मृत्यु हो गयी जबकि महिला यात्री के पुत्र की मृत्यु अस्पताल में जाने के बाद हुई। जिस दूसरे व्यक्ति को अपराधी ने छुरा घोंपा था उसकी हालत में अस्पताल में सुधार हो रहा है।

(ख) राजकीय रेलवे पुलिस इटारसी ने 17-8-81 को भारतीय रंड संहिता की धारा 302, 307 के अधीन मामला सं० 825/81 दर्ज कर लिया है। राजकीय रेलवे पुलिस के अधिकारी तुरन्त घटना स्थल पर पहुंच गए और उन्होंने जल्दी से घायल व्यक्तियों को अस्पताल पहुंचाया तथा जांच-पड़ताल प्रारम्भ कर दी जो अभी जारी है।

Chairman of Railway Service Commissions

4620. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS pleased to refer to the reply given to Unstarred Question No. 10177 on 7th May, 1981 regarding transfer of Chairman of Railway Service Commissions and state:

(a) the names of the Chairman of the Railway Service Commissions referred to in the Annexure to the reply given to Unstarred Question No. 7123 dated 9th April, 1981 which were recommended by the State Governments; and